

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE

Present:- Smt. P.Ragini, District Judge

Sub:- Estt - District Court, Kozhikode - Smt.Nitha S Anand Office Attendant , Sub Court, Koyilandy - Representation to relieve from the post of Office Attendant to take up new employment as Clerk in O/o Executive Engineer, Minor Irrigation Division, Malappuram District. - Permitted to relieve - Orders Issued.

Read:- 1. Representation Dated 02.08.2021 put in by Smt.Nitha S Anand Office Attendant ,Sub Court,Koyilandy.

2. Advice Memo No MR 1(1)3972/17 dated 29-06-2021 of the District Officer, KPSC, District Office, Malappuram.

3. Appointment Order No.B3-12445/2020 dated 19-07-2021 of the Senior Administrative Officer,Thiruvananthapuram.

4.OM No C2-19114/2013 dated 07-06-2021 of the Hon'ble High Court Of Kerala = = = = =

ORDER NO. A1-6622/2021

KOZHIKODE, DATED: 03.08.2021

Smt. Nitha S Anand , Office Attendant , Sub Court, Koyilandy has submitted a representation requesting to relieve her from the post of Office Attendant to take up new employment as Clerk in O/o Executive Engineer, Minor Irrigation Division, Malappuram District.

The incumbent has filed a declaration to the effect that no liabilities to the Government or Co-Operative institutions are outstanding against her and no disciplinary proceedings or vigilance enquiry pending against her and also filed an undertaking to the effect that she will not claim any lien or right in this department after her relief from the post of Office Attendant .

The Sub Judge, Koyilandy is reported that she has no any liabilities to Government and other Co-Operative institutions and no disciplinary proceedings or vigilance enquiry is pending against the incumbent. In the above circumstances, the Sub Judge, Koyilandy is permitted to relieve Smt. Nitha S Anand ,Office Attendant of that Court so as to enable her to take up new employment as Clerk in O/o Executive Engineer, Minor Irrigation Division, Malappuram District. It is further directed to comply with the direction contained in OM No C2-3169/2014 dated 11-07-2014 of the Hon'ble High Court of Kerala regarding the advance increment and report compliance to this office

Sd/-
DISTRICT JUDGE

To

1. The Sub Judge, Koyilandy .
2. The Senior Administrative Officer, Thiruvananthapuram.
3. The Executive Engineer, Minor Irrigation Division, Malappuram District
4. Smt. Nitha S Anand , Office Attendant (Through the Sub Judge, Koyilandy)

Copy to

1. The Senior Superintendent, District Court, Kozhikode.
2. The Secretary, KCJSO, District Committee, Kozhikode
3. The Secretary, KDJECCS Ltd, Kozhikode
4. File.
5. Proceedings File

True Copy/Forwarded/By Order//



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Smt. Nitha S Anand , Office Attendant , Sub Court, Koyilandy has submitted a representation requesting to relieve her from the post of Office Attendant to take up new employment as Clerk in O/o Executive Engineer, Minor Irrigation Division, Malappuram District.

The incumbent has filed a declaration to the effect that no liabilities to the Government or Co-Operative institutions are outstanding against her and no disciplinary proceedings or vigilance enquiry pending against her and also filed an undertaking to the effect that she will not claim any lien or right in this Department after her relief from the post of Office Attendant.

The Sub-judge, Koyilandy is reported that she has no any liabilities to Government and other Co-Operative institutions and no disciplinary proceedings or vigilance enquiry is pending against the incumbent. In the above circumstances, the Sub-judge Koyilandy is permitted to relieve Smt. Nitha S Anand , Office Attendant of that Court so as to enable her to take up new employment as Clerk in O/o Executive Engineer, Minor Irrigation Division, Malappuram District. It is further directed to comply with the directions contained in OM No C2 3159/2014 dated 11-07-2014 of the Hon'ble High Court of Kerala regarding the advance increments and other compliances to this office.

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 DISTRICT JUDGE